

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 140 of 2014

Dated: 7th January, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

**Gujarat UrjaVikas Nigam Ltd. &Ors.Appellant(s)
Versus
Gujarat Electricity Regulatory CommissionRespondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal &
Mr. Shubham Arya

Counsel for the Respondent (s) : Ms. Superna Srivastava
Ms. Anushka Arora for R-2

ORDER

At the request of learned counsel for the appellant, post this Appeal for arguments of the appellant on **3rd March, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/pr